COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 266 of 2015 & IA No. 428 & 429 of 2015

Dated: 27th July, 2017

In the matter of:

GMR Kamalanga Energy Ltd.	 Appellant(s)
vs. Power Grid Corporation of India Ltd. & Anr.	 Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 22.8.17

PPS/Court Master

tpd